

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member

DATE OF HEARING: 6.9.2012

Petition No. 188/Suo-motu/2012

Subject: Calculation of Total Transfer Capacity, Available Transfer Capability and Transmission Reliability Margin.

Respondent : National Load Despatch Centre, New Delhi

Parties present : Shri S.K.Sonee, POSOCO
Shri V.K.Agarwal, NRLDC
Shri P.Narshimhon, NRLDC
Miss Joyti Prasad, NRLDC

RECORD OF PROCEEDINGS

The representative of the petitioner mentioned about the order dated 1.8.2012 in Petition No. 188/Suo-motu/2012 and submitted that consequent to the grid disturbance on 30.7.2012 and 31.7.2012, POSOCO has made an interim revision of TTC/ATC to ensure stability of the grid operation. He submitted that various issues relating to loading limits such as protective relay settings (Particular Zone-3) are being examined in details after obtaining the information from all utilities and the results of the detailed exercise on safe loading limits for each line after consultation with CEA and CTU would be submitted to the Commission for further direction. The representative of POSOCO requested that the interim procedure for the computation of TTC/ATC which has been implemented by NLDC since 1.8.2012 may be allowed to continue for the point of view of system security.

2. In reply to the query of the Commission regarding the time required to submit the results of its exercise on safe loading limits of the transmission lines, the representative of the POSOCO submitted that the exercise would be completed in two to three weeks and sought four weeks time to file the required information.

3. The Commission directed POSOCO to submit the results of its exercise on safe line loading for each of the transmission lines after consultation with CEA and CTU by 5.10.2012. In the meanwhile, the Commission directed that TTC/ATC should continue to be calculated as per the regulations of the Commission.

4. The matter shall be listed for hearing on 9.10.2012.

By order of the Commission,

Sd/-
(T. Rout)
Joint Chief (Law)